

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 621
CP-31/ND/2016

IN THE MATTER OF:
Mr. Anil Goyal and Ors.

...APPLICANT

Vs.

M/s. Kalyan Polypacks Ltd. And Ors.

...RESPONDENT

Section
U/s 397-398

Order delivered on 21.11.2022
(Virtual Hearing)

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Adv. Sonam Sharma, Adv. Sugandh
Kochhar and Adv. Ridhima Verma.

For the Respondent

:Mr. Bhaskar Subramanian,
Advocate for the Respondents Nos.
2-4.

ORDER

Due to paucity of time, matter is adjourned to **20.12.2022**.


(COURT OFFICER)